रेल मंत्रालय में उपमंत्री (श्री मुहस्मद 'बॉफी कुरेशी): जी नहीं।

(ख) प्रक्त नहीं उठसा।

f[THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) No.

Does not arise.] PROFITS OF INDIAN OIL

CORPORATION

474. SHRI SITARAM KESRI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether it is a fact that the profits of the Indian Oil Corporation have declined during the year 1970- 71 as compared to 1969-70;
 - (b) if so, the reasons therefor; and
 - (c) the steps taken to increase the profits.

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE): (a) to (c; In terms of volumes the Indian Oil Corporation improved its 1970-71 sales eorapared to the preceding year by 8.3%. On this basis its net profit for the year should have been at least Rs. 22.11 crores but was only Rs. 15.77 crores mainly due to four reasons beyond its control. The first accounts for a reduction of over Rs. 5.5 crores due to a retrospective increase in iOCs crude purchases from Oil and Natural Gas Commission and Oil India Limited. The second reason accounts for a reduction of Rs. 3.3 crores due to increased non-recoverable duty ' payments etc., on its sale of lubricants. The third accounts for Rs. 97 lakhs due to the larger incidence of non-recoverable duties on a larger volume of product imports. The fourth accounts for a reduction of Rs. 70 lakhs on irrecoverable sales UK imposed by some Slates. But for these four factors beyond its control IOC's profit for 1970-71 would have been Rs. 26.24 crores i. e. an

increase of 2S% over the preceding year. The reduction in IOC's profitability in 1970-71 has thus mostly been due to larger recoveries by Government or on Government Account. For the year just ended *i. e.* 1971-72 41\$ profits are expected to be Rs. 28 crores.

राज्य व्यापार निगम द्वारा अजित मुनाका

- 475. भी भ्रोडम् प्रकाश त्यागी: क्या विदेश स्थापार संत्री यह बताने की कृपा करेंगे कि:
- (क) राज्य व्यापार निगम को भाषात की जाने वास्त्री वस्तुओं पर सरकार की भोर से अधिक से अधिक किन्नने प्रतिशत मुनाका लेने की मनुमति है;
- (ख) 1971 के दौरान राज्य व्यापार निगम ने अपने आयात और निर्यात से कितना नुनाफा कमाया; भीर
- (ग) उक्त भविध के दौरान निगम के कर्मचारियों के वेतन तथा भन्ती पर किये गये कर्मका स्थीरा क्या है?

[PROFITS EARNED BY S.T.C

- 475. SHRI O. P. TYAGI: Will the Minister of FOREIGN TRADE be pleased to state:
- (a) the maximum percentage of profit allowed by Government to the State Trading Corporation on the import of goods;
- (b) the amount of profit earned by the S. T. C. on its Imports and Exports during 1971; and
- (c) the details of the expenditure incurred dur ing the period on pay and allowances Bills of the corporation employees?]

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विदेश ब्यापार मंत्रालय में उपमंत्री (श्री ए. सी. जाजं): (क) राज्य व्यापार निगम द्वारा मायातित विभिन्न वस्तुमों पर लाभ का माजिन इस सम्बन्ध में सरकार द्वारा विहित मार्गदर्शी सिद्धान्तों के अनुसार निर्धारित किया जाता है। यह देश में उत्पादित स्थानापनन माल की घरेलु की मतों पर भी निर्भर करता

Written Answers

(ख) 1970-71 में राज्य व्यापार निगम के आयात/नियात पर हुए लाभ/हानि की राशि निम्नोक्त प्रकार है :--

भाषात-12.71 करोड़ रुपये (लाभ)

निर्यात -4.23 करोड़ रुपये (हानि)

(ग) 1.39 करोड रुपये।

f THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (aj The margin of profit on various items imported by the S. T. C. is fixed on the basis of guidelines laid down by Government in this behalf. It also depends on the domestic prices of indigenous production of substitutes.

(b) The amount of profit/loss on import/export of STC in 1970-71 was as follows:-

Imports—Rs. 12.71 crores (profit)

Exports—Rs. 4.23 crores (Loss)

(c) Rs. 1.39 crores.]

CONTRACT BETWEEN INDIAN AND AMERICAN MOTION PICTURES ASSOCIATIONS

476. SHRI JAGDISH PRASAD MATHUR : W'll the Minister of Foreign Trade be pleased

(a) whether it is a fact that the contract signed by Indian and American Motion Pictures Associations has already expifed; and

(b) if so, what ' is the present position regarding importing of American pictures and exporting of Indian pictures to Ameri

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) and (b) The agreement with the Molion Pictures Export Association of America for the import of American films expired on 30.6.71 and has not been renewed. Alternative arrangements for the canalisation of the import through STC on the basis of reciprocity to the extent possible, are being worked out.

अफ्रीका तथा दक्षिएा-पूर्व एशिया में कागज के कारखानों का स्थापित किया जाना

477. श्री जगदीश प्रसाद माथर : नया विदेश व्यापार मंत्री यह बताने की कृपा करेंगे कि:

- (क) वया यह सच है कि कूछ भारतीय उद्योगपति जो भारत में कागज के कारखाने चला रहे हैं अफीका तथा दक्षिण-पूर्व एशिया के कुछ देशों में भी कागज के कारखाने स्थापित कर रहे हैं;
- (स्त) क्या इस प्रयोजन के लिए जिन तकनीणनों तथा मशीनों की आवश्यकता है, वे वहां भारत से भेज दी गयी हैं; श्रीर
- (ग) इन उद्योगों में कितना घन लगाया गया है और इसमें से भारत ने कितना लगाया

f SETTING UP OF PAPER MILLS IN AFRICA AND SOUTH EAST ASIA

477. SHRI JAGDISH PRASAD MATHUR: Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether it is a fact that some of the Indian industrialists who are running paper mills in India are also setting up paper mills in some countries in Africa and South-East Asia;